

- I. A copy each (in English and Hindi) of the following papers, under sub-section 1 (b) of Section 394 of the Companies Act, 2013:—
 - (a) Sixty-third Annual Report and Accounts of the National Small Industries Corporation Limited (NSIC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 10247/16/18]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report of the Khadi and Village Industries Commission (KVIC), Mumbai, for the year 2017-18.
 - (b) Annual Accounts of the Khadi and Village Industries Commission (KVIC), Mumbai, for the year 2017-18, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 10248/16/18]

Report and Accounts (2016-17) of the NHRC, New Delhi and related papers

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993:—
 - (a) Annual Report of the National Human Rights Commission (NHRC), New Delhi, for the year 2016-17.
 - (b) Memorandum of Action Taken on the recommendations contained in the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T. 10650/16/18]

Notifications of the Ministry of Home Affairs

SHRI KIREN RIJU: Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (4) of Section 18 of the Citizenship Act, 1955:—